## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/49/(IB)/2018

NAME OF THE TRANSFEROR

: QUANTUM COAL ENERGY PVT LTD

NAME OF THE TRANSFEREE

: DANALAKSHMI PAPER MILLS PVT LTD

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHYASHANIKAR & Counsel Par Laspondet
R. ASHORKWHAR & Counsel for politions
2) Ashwin Shayblay Counsel for politions

**ORDER** 

Shri Ashwin Shanbhag, counsel for petitioner present. Shri R Vidhyashankar caused appearance on behalf of the respondent and filed vakalat. He prayed time for filing counter. Counsel for petitioner is directed to rectify the defects pointed out in the CP. Time is enlarged at request. Put up on 07.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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